

Title: Regarding need to release funds for village and district panchayats in Union Territory of Daman and Diu as per recommendations of Finance Commission-Laid.

SHRI DAHYABHAI VALLABHBHAI PATEL (DAMAN AND DIU) : The Finance Commission of the Union Territory of Daman and Diu has studied the functions of District Panchayat, Village Panchayats and Municipalities in Dman and Diu and has since submitted its interim as well as final report to the Government. As per the recommendations of the Finance Commission, each Village Panchayat and District Panchayat should be provided funds to the tune of Rs.3.00 lakhs and Rs.10.00 lakhs respectively as one time ad hoc grant. More than three years have elapsed but till date no financial allocation has been made for this purpose.

As such, I request the Government to release the funds for the Village Panchayats and District Panchayats in accordance with the recommendations made by the Finance Commission.